

(b) and (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 7.]

(d) Rs. 12,000 in 1951-52 and Rs. 15,000 in 1952-53.

CENSUS

609. Shri M. L. Dwivedi: Will the Minister of Home Affairs be pleased to State:

(a) whether any census has been taken along with the general census which took place in 1951, of persons below the ages of twenty-one who are orphans, destitutes, helpless, disabled, and have no support to steer their way in life; and

(b) if so, what are the numbers of the orphans and destitute children?

The Deputy Minister of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

ALLOTMENT OF LAND TO DISPLACED PERSONS

610. Sardar Hukam Singh: (a) Will the Minister of Rehabilitation be pleased to state the area of land in Punjab and PEPSU which had been allotted to displaced persons, but subsequently the allotment orders were cancelled as the allottees failed to take possession of the lands?

(b) Has the lands, so vacated, been allotted to other claimants?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

INTEGRATION OF AMRELI WITH SAURASHTRA

611. Shri Madhao Reddi: Will the Minister of States be pleased to state whether any representation was made to the Central Government for the integration of Amreli District, an enclave of Bombay State, with Saurashtra?

The Minister of Home Affairs and States (Dr. Katju): Yes. The Government have received certain representations from the Praja-Socialist Party asking for the merger of Amreli with Saurashtra.

PROMOTION OF OTHER RANKS

612. Shri H. N. Mukerjee: (a) Will the Minister of Defence be pleased to state the policy of Government in 1 P.S.D.

regard to promotion of Other Ranks to Officer Ranks?

(b) What is the percentage of officer-cadre (if any) reserved for promotion from Other Ranks?

(c) What are the qualifications, educational, physical, etc., considered necessary for promotion of Other Ranks to Officers Ranks?

(d) What is the actual percentage of officers now on the strength of the Indian Army who have been promoted from Other Ranks?

The Deputy Minister of Defence (Sardar Majithia): (a) Every possible encouragement is given to Other Ranks to qualify for promotion to Officer Ranks.

(b) Ten per cent. of the annual vacancies at the Military Wing of the National Defence Academy which is the normal channel of entry to Officer Ranks, is reserved for Other Ranks.

(c) Candidates must have passed the Matriculation or an equivalent examination and must be in good mental and bodily health. In addition, a candidate must at least be a non-commissioned officer, with not less than one year's service as trained soldier, and between 21 and 25 years of age.

(d) About 22 per cent.

OFFICERS DEPUTED FOR TRAINING ABROAD

613. Shri Pannoose: (a) Will the Minister of Finance be pleased to state whether officials in the employ of the Central Government or the States are being sent abroad for training?

(b) If so, how many such officials were sent during the years 1950, 1951 and 1952?

(c) Do Government propose to lay on the Table of the House a statement showing (i) their designations; grades and qualifications; (ii) how these officers were selected; (iii) the nature and duration of the course undergone by them while abroad; and (iv) the countries in which they had their training?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes. Sir.

(b) and (c). The information is being collected. A statement will be laid on the Table of the House in due course.

PRODUCTION AND STOCK OF NARCOTICS

614. Shri N. M. Lingam: Will the Minister of Finance be pleased to state what are the Narcotics produced in India and their stocks at present?